

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 232/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.06.2017

NAME OF THE PARTIES: The Greater Bombay Co-Operative Bank Ltd.  
V/s.  
Dinkar Exim Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
10	Bijay Lalwani	Advocate for Petitioner	Bijay Lalwani

ORDER

TCP No. 232/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 17.7.2017, directing the  
Petitioner Counsel to intimate next date of hearing to the Corporate Debtor.

List this matter on 17.7.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)